

ITEM NO.59

COURT NO.5

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 24443/2024
[Arising out of impugned final judgment and order dated 10-01-2023
in RSA No. 202/2022 passed by the High Court of Orissa at Cuttack]

KUMARI SAHU

Petitioner(s)

VERSUS

BHUBANANANDA SAHU & ORS.

Respondent(s)

Date : 31-01-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

Mr. Shubhranshu Padhi, AOR
Mr. Jay Nirupam, Adv.
Mr. D. Girish Kumar, Adv.
Mr. Pranav Giri, Adv.
Mr. Ekansh Sisodia, Adv.

For Respondent(s) :

Mr. Rutwik Panda, AOR
Ms. Anshu Malik, Adv.
Ms. Nikhar Berry, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

The appeal is allowed in terms of the signed
order.

Pending application(s), if any, shall stand
disposed of.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
COURT MASTER (NSH)

[Signed order is placed on the file]